

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4430
ANSWERED ON:19.12.2014
COMPLAINTS AGAINST UC HOUSING FINANCE
Senthilnathan Shri PR.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received any complaint against LIC Housing Finance and realty firm Media Video Ltd. during the last three years;
- (b) if so, the details thereof and reasons therefor; and
- (c) the action taken by the Government thereon?

Answer

The Minister of State in the Ministry of Finance (SHRI JAYANT SINHA)

(a)to(c): National Housing Bank(NHB), the regulator of Housing Finance Companies (HFCs), receives complaints from HFC's customers and makes them available online in NHB's Grievance Registration & Information Database System (GRIDS) portal.

The details of the complaints received against LIC Housing Finance Ltd. (LICHFL) and position of their redressal, is as under:

Year	Received	Redressed
(Jul.1 to Jun.30)		
2011-12	145	145
2012-13	164	159
2013-14	165	132

NHB have not received any complaint on Media Video Ltd.

However, LIC Housing Finance Ltd. has reported that a case No.57/2014 was filed with the Competition Commission of India against realty firm Media Video Limited and LICHFL by Shri Om Prakash and Shri Hans Raj Sharma alleging contravention of provisions of Section 4 of the Competition Act, 2002, that is regarding Abuse of Dominant Position. The Commission found no prima facie case of contravention and accordingly closed the matter vide order dated 20.11.2014.